

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 61/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2017**

Name of the Company: Palshellcast Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<b>S.NO. NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1. Ishan P. Shah	Advocate	Petitioner	
2. Pinakin S. Shah	PCS	"	

**ORDER**

Learned PCS Mr. Pinakin Shah with Learned Advocate Mr. Ishan Shah present for Petitioner.

Proof of service of notice on statutory authorities filed.

No representations received from statutory authorities.

Heard arguments of Learned Counsel for Petitioner.

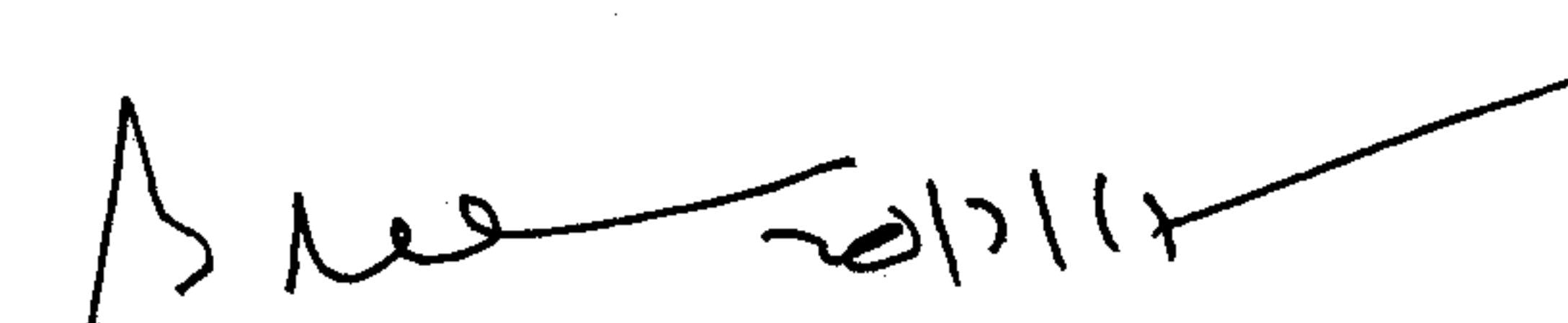
Petition is admitted.

Date of hearing is fixed as 10.08.2017.

Petitioner shall advertise Notice of hearing of this petition in "Business Standard Ahmedabad edition and Jai Hind Daily Ahmedabad Edition" not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

Petitioner shall issue notices to Regional Director, Registrar of Companies and Income Tax Authorities informing the date of hearing.

List the matter on 10.08.2017 for hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 20th day of July, 2017.